In order to address the issue of over-exploitation and to revive the ground water reserves, several measures such as rainwater harvesting and recharge to ground water have been taken by concerned State Governments. Government of India has taken following augmentation and regulatory measures for arresting depleting ground water level in various parts of the country:-

Augmentation measures: Launching of schemes for "Repair, Renovation and Restoration of Water Bodies", "Artificial Recharge of Ground Water through Dugwells for over-exploited, critical and semi-critical areas of hard rock region covering seven States" and "Demonstrative Projects for Artificial Recharge to Ground Water and Rain Water Harvesting, Farmers Participatory Action Research Programme (FPARP), constitution of Advisory Council on Artificial Recharge of Ground Water, institution of Bhoomijal Samvardhan Puraskars and National Water Award to encourage adoption of innovative practices of ground water augmentation and laverageing upon MNREGA for artificial recharge of ground water. Time series data generated by CGWB is provided to States to enable them, in planning ground water development and management.

Regulatory measures: Circulation of a draft Model Bill to all the States/Union Territories to facilitate regulation and control the development and management of ground water, issuing of directions by Central Ground Water Authority (CGWA) to States having 'over exploited' areas for taking necessary measures to adopt/promote artificial recharge to ground water/rain water harvesting, conservation of ground water and to also include provision for making construction of roof top rain water harvesting structures mandatory under the building bye-laws.

Excessive stress on cricket ignoring other sports

2284. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that there is excessive stress being given on cricket ignoring other similar important sports;
 - (b) if so, the details and reasons thereof;
- (c) whether Government proposes to popularize sports like Hockey, Cannoning, Rafting, Swimming, Volleyball, etc.; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) No, Sir. Ministry is not giving any financial assistance to The Board of Control for Cricket in India (BCCI) for promotion of cricket in the country.

(c) and (d) Hockey, swimming, volleyball, cannoeing and kayaking (rafting) are all placed under 'priority' discipline and the Government provides financial assistance for the promotion

and development of these sports in the country. These sports have also been included for the special plan for the preparation of national teams for the forthcoming Delhi Commonwealth Games 2010/Guangjhou Asian Games 2010. The details of financial assistance provided to the recognized federations for these sports during the last three years is as under:

(Rs. in crore)

S.No. Name of Sport discipline		2007-08	2008-09	2009-10
1.	Hockey	3.16	3.45	7.82
2.	Swimming	0.84	0.15	1 . 53
3.	Volleyball	1.04	0.63	1.04
4.	Cannoeing and Kayaking	0.43	0.30	0.52

Sports Mafia in country

2285. SHRI MOHAMMED ADEEB: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that sports mafia is operating in the country;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken to eliminate malpractices, irregularities and corruption in sports field?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) No, Sir.

- (b) Question does not arise.
- (c) The Government have issued comprehensive guidelines for promoting transparency, accountability and good governance in National Sports Federations (NSFs). The recent initiatives taken in this regard include declaration of all NSFs receiving annual Government grant of Rs.10 lakh and above as public authorities under the Right to Information Act. Government has also issued detailed guidelines for fair selection of national teams, eliminating doping in sports and eliminating age fraud in sports.

Sports talent of tribals of Jharkhand

2286. MS. MABEL REBELLO: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the projects sanctioned for Jharkhand for the promotion of sports particularly hockey-for tribal youths, both boys and girls since the tribals of Jharkhand have excelled in sports particularly in hockey;
 - (b) the figures for the last 3 years, year-wise and sports-wise;
- (c) why is that, of late, Jharkhand players doesn't find a place in National Hockey team; and